

1. The capacity of the Water Treatment Plant at Haiderpur is being increased from 50 Mgd to 100 Mgd.

2. A new water treatment plant at Shahdara of 100 Mgd capacity is to be constructed.

3. A Scheme to augment, as an interim measure, the supply of water by 15 Mgd. from Ranney Wells is under consideration.

4. Additional tubewells have been sunk and booster pumps installed to improve pressure in affected areas.

5. Under-ground tanks are proposed to be constructed in affected colonies to receive and distribute water equitably.

Demands of country-boat fishermen

4679. SHRI C. R. MAHATA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have considered the demands of the all country-boat fishermen of India submitted in the past; and

(b) if so, what are the demands and the reaction of the Government thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) The demands of Catamarn and country boat fishermen include establishment of protected area of 20 Kms. patrolling the protected area by Naval Coast Guard, prohibition of anchorage of trawlers in non-harbour area, net regulation, registration of mechanised boats, penalty for violation of protected area, cancellation of licences for mechanised net-weaving industry and control of pollution. The Government has constituted a Committee to recommend measures for demarcation of fishing zones. The Report of the Committee is awaited. In the meanwhile, the Government have issued guidelines for the consideration of the State Governments to protect the interests of coastal fishermen and to avoid conflicts.

Uniformity in land ceiling

4680. SHRI C. K. JAFFER SHARIEF: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether different State Governments have placed different limits on land ceiling;

(b) if so, the reason therefor; and

(c) the steps contemplated by Government to bring uniformity in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The National Guidelines on Land Reforms provide that the ceiling for the best category of land with assured irrigation and capable of yielding at least two crops a year should be within the range of 10 to 18 acres. A higher ceiling for inferior land was suggested. All State legislations have fixed the ceiling within the range suggested by the National Guidelines.

Drinking Water in Villages

4681. SHRI G. NARASIMHA REDDY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the Government's plan regarding drinking water supply to villages; and

(b) within how many years Government propose to give drinking water to all the villages in our country?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI S'KANDAR BAKHT): (a) to (b). Provision of safe drinking water is the responsibility of the State/Union Territory Governments. Supply of safe drinking water in rural areas, particularly to problem villages is being arranged by the State Governments/Union

Territory Administrations under the Minimum Needs Programme which is in the State Sector of the Plan.

In order to accelerate the pace of provision of safe drinking water to problem villages (whose estimated number as on 1st April, 1977 was 1,13,000) in the country, the Government of India also launched a Centrally Sponsored Accelerated Rural Water Supply Programme during 1977-78 under which Rs. 38.20 crores were released to States/Union Territories as cent per cent grant-in-aid assistance.

During the current year, Rs. 60 crores have been provided in the Central budget for giving grant-in-aid for rural water supply schemes taken up by the States/Union Territories under the Centrally Sponsored Accelerated Rural Water Supply Programme. Together with the provision made in the Minimum Needs Programme of the State Plan for rural water supply, the total coverage of problem villages with safe drinking water would go up.

It is proposed that all the identified problem villages will be provided with safe drinking water by 1983-84.

Basic facilities in Ghonda development Scheme, Delhi

4682. **SHRI K. A. RAJAN:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that many houses have come up in Ghonda Development Scheme when plots were sold/allotted by D.D.A.;

(b) whether it is a fact that in spite of the fact that many people have started living there, there is delay in supplying drinking water, road lights and sewerage, and

(c) if so, steps being taken to provide these facilities in different blocks?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Yes, Sir.

(c) (i) **Water Supply:** The Delhi Development Authority have reported that internal distribution lines have been laid partly, and six tube wells have been sunk for interim water supply. As regards permanent arrangement, necessary design for water supply lines is being prepared by them

(ii) **Road Light:** Action to deposit the amount with Delhi Electric Supply Undertaking for executing the work of electrification is being taken by the Delhi Development Authority.

(iii) **Sewerage:** Shallow sewer lines have already been laid partly in the area and the award of work for some portion is under process. The design for sewerage scheme has been sent by the Delhi Development Authority to the Municipal Corporation of Delhi for approval.

Alleged Copying in Delhi University Examinations

4683. **SHRI MOHINDER SINGH SAYIANWALA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Academic Council of Delhi University has levelled serious charges regarding the conduct of examinations alleging that heavy copying was done by the students and it was allowed by the invigilators;

(b) if so, whether similar reports have been received from other Universities also;

(c) if so, his reaction in the matter; and

(d) the steps that are being taken to check this evil growing year after year?